- The project proponent should comply with the directions given by the Hon'ble National Green Tribunal *vide* its Order dated 4th September, 2017 in the matter of OA No. 553 of 2016 and Order dated 22nd September, 2017 in the matter of MA No. 1154 of 2017 in OA No. 553 of 2016.
- A minimum of 1 tree for every 80 sqm. of land should be planted and maintained. The existing trees will be counted for this purpose. Preference should be given to planting native species. Where the trees need to be cut, compensatory plantation in the ratio of 1:10 (i.e. planting of 10 trees for every 1 tree that is cut) shall be done and maintained in compliance with the directions given by the Hon'ble National Green Tribunal vide its Order dated 4th September, 2017 in the matter of OA No. 553 of 2016.
- (d) and (e) Permission for cutting/felling of trees is under the jurisdiction of State Forest Department and NOC/permission before felling of trees is required to be obtained from them under the Delhi Preservation of Trees Act, 1994.

## Financial assistance for pollution free environment

- 517. SHRI HARNATH SINGH YADAV: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:
- (a) whether Government has provided financial assistance/loans to State Governments to help in keeping the environment pollution free;
  - (b) if so, the details thereof, State-wise; and
  - (c) the details of funds released during the last two years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) to (b) Government is implementing a number of schemes and providing financial assistance to States to help in keeping the environment pollution free which include the National Ambient Air Monitoring Programme (NAMP), installation of Continuous Ambient Air Quality Monitoring Stations (CAAQMS), National Water Quality Monitoring Programme (NWMP), Assistance for Abatement of Pollution (AAP), Common Effluent Treatment Plants (CETP), National Plan for Conservation of Aquatic Eco-systems (NPCA), Financial Assistance for setting up Treatment, Storage, and Disposal Facilities (TSDFs) and National River Conservation Plan (NRCP).

(c) The State-wise details of funds released during the last two year are given in the Statement.

Statement A. National Ambient Air Monitoring Programme (NAMP)

Sl.No.	State/Union Territory	2016-17	2017-18
1.	Andhra Pradesh	0.00	2.76
2.	Arunachal Pradesh	0.00	0.41
3.	Assam	0.00	3.59
4.	Bihar	0.00	0.22
5.	Chandigarh	0.41	0.33
6.	Chhattisgarh	0.00	0.45
7.	Dadra and Nagar Haveli	0.00	0.25
8.	PCC and Daman and Diu	0.00	0.35
9.	Goa	0.00	2.44
10.	Himachal Pradesh	0.00	2.93
11.	Jammu and Kashmir	0.00	0.45
12.	Jharkhand	0.00	1.49
13.	Karnataka	0.00	2.11
14.	Kerala	0.00	2.23
15.	Madhya Pradesh	0.80	1.36
16.	Maharashtra	1.63	3.05
17.	Meghalaya	0.00	1.45
18	Mizoram	0.43	0.73
19.	Nagaland	0.37	0.31
20.	Odisha	0.59	1.71
21.	Punjab	0.00	2.04
22.	Puducherry	0.51	0.34
23.	Rajasthan	0.00	1.34
24.	Sikkim	0.00	0.61
24.	Tamil Nadu	0.00	1.68

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1	2	3	4	
26.	Telangana	0.00	1.80	
27.	Tripura	0.00	0.09	
28.	Uttar Pradesh	0.00	3.14	
29.	Uttarakhand	0.00	1.45	
30.	West Bengal	0.00	1.94	
31.	NEERI	2.23	2.16	
32.	IIT Kanpur	0.00	0.80	
	Total	6.96	45.78	

National Environmental Engineering Research Institute (NEERI) is presently monitoring in 6 cities in 5 different states/Union territories namely Delhi, Maharashtra, West Bengal, Tamil Nadu and Andhra Pradesh.

B. For Installation of Continuous Ambient Air Quality
Monitoring Stations (CAAQMS)

Sl.No.	State/Union Territory	Fund Released (amount ₹ in crore)	
		2016-17	2017-18
1.	Maharashtra	0.00	1.50
2.	Andhra Pradesh	0.00	0.50
3.	Gujarat	0.00	0.50
4.	Assam	0.00	0.90
5.	Sikkim	0.00	0.90
6.	Manipur	0.00	0.90
7.	Mizoram	0.00	0.90
8.	Nagaland	0.00	0.90
9.	Tripura	0.00	0.90
10.	Meghalaya	0.00	0.90
11.	Chandigarh	0.00	1.00
12.	Puducherry	0.00	1.00
13.	Uttar Pradesh	0.00	0.50
14.	Punjab	0.00	0.50
	Total	0.00	11.80

C. National Water Quality Monitoring Programme (NWMP)

Sl.No.	State/Union Territory	2016-17	2017-18
1.	Andhra Pradesh	0.00	0.43
2.	Arunachal Pradesh	0.00	0.01
3.	Assam	0.00	1.09
4.	Bihar	0.00	0.38
5.	Chhattisgarh	0.00	0.27
6.	Goa	0.00	0.73
7.	Gujarat	0.00	0.82
8. & 9.	Haryana	0.00	0.09
10.	Himachal Pradesh	0.00	1.27
11.	Jammu and Kashmir	0.00	0.51
12.	Jharkhand	0.00	0.27
13.	Karnataka	0.00	1.50
14.	Kerala	0.00	1.23
15.	Madhya Pradesh	0.00	1.24
16.	Maharashtra	0.00	2.34
17.	Manipur	0.00	0.07
18.	Meghalaya	0.00	0.64
19.	Mizoram	0.00	0.57
20.	Nagaland	0.00	0.12
21.	Odisha	0.00	1.14
22.	Punjab	0.00	0.56
23.	Rajasthan	0.00	0.42
24.	Sikkim	0.00	0.10
25.	Tamil Nadu	0.00	0.53
26.	Telangana	0.00	0.80
27.	Tripura	0.00	0.42
28.	Uttar Pradesh	0.00	0.58
29.	Uttarakhand	0.00	0.18
30.	West Bengal	0.00	0.60

Sl.No.	State/Union Territory	2016-17	2017-18
31.	Chandigarh	0.00	0.08
32.	Lakshadweep	0.00	0.07
33.	Puducherry	0.00	0.08
34.	Daman and Diu and Dadra Nagar Haveli	0.00	0.17
	Total	0	19.30

## D. Assistance of Abatement of Pollution and Common Effluent Treatment Plant Scheme

S1.	Scheme/Activity	State	Funds	released
No.			(₹ in	crore)
			2016-17	2017-18
1.	Assistance of Abatement of Pollution	Chandigarh	0.95	0.00
2.	Assistance of Abatement of Pollution	Goa	0.00	0.50
3.	Assistance of Abatement of Pollution	Manipur	0.40	0.42
4.	Assistance of Abatement of Pollution	Meghalaya	0.37	0.00
5.	Assistance of Abatement of Pollution	Mizoram	0.42	0.50
6.	Assistance of Abatement of Pollution	Tripura	0.49	0.00
7.	Common Effluent Treatment Plant Scheme	Andhra Pradesh	0.20	0.00
8.	Common Effluent Treatment Plant Scheme	Punjab	1.50	3.50

## E. National Plan for Conservation of Aquatic Eco-systems (NPCA)

Sl.No.	State	2016-17	2017-18
1.	Bihar	0.00	3.61
2.	Gujarat	0.00	0.00
3.	Haryana	0.65	0.13
4.	Himachal Pradesh	0.87	0.99
5.	Jammu and Kashmir	0.00	23.82
6.	Karnataka	2.28	0.00
7.	Kerala	0.00	2.07
8.	Madhya Pradesh	12.00	0.92
9.	Manipur	1.03	0.93

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Sl.No.	State	2016-17	2017-18
10.	Mizoram	0.59	0.98
11.	Maharashtra	0.00	8.74
12.	Nagaland	0.42	0.00
13.	Odisha	0.40	6.18
14.	Puducherry	0.10	0.30
15.	Punjab	0.00	0.00
16.	Rajasthan	13.56	1.54
17.	Sikkim	0.71	1.84
18.	Tamil Nadu	0.00	1.06
19.	Uttar Pradesh	26.17	2.50
20.	West Bengal	1.01	0.00
·	Total	59.80	55.62

Written Answers to

F. Financial Assistance for setting up Treatment, Storage, and Disposal Facilities (TSDFs)

(₹ in crore)

Sl.No.	State	2016-17	2017-18
1.	Himachal Pradesh	1.28	0.00
2.	Uttar Pradesh	0.47	0.00
	Total	1.75	0.00

## G. National River Conservation Plan (NRCP)

Sl.No.	State	2016-17	2017-18
1.	Gujarat	71.40	62.00
2.	Maharashtra	21.00	31.75
3.	Punjab	0.00	50.00
4.	Sikkim	5.00	18.01
5.	Nagaland	0.00	5.00
6.	Odisha	0.00	1.99
7.	Goa	0.00	3.00
	Total	97.40	171.75